कि इतनी दूर में श्राए हैं। किन्तु जैसा श्रापको मालूम है, सदन बढ़ने वाला नहीं था, 14 तारीख़ को ही ख़त्म हो जाने वाला था जो कि श्राज तक के लिए वढ़ गया था, इसलिए मैं निवेदन करूंगा कि इंडस्ट्रियल पालिसी का जो डिस्कशन है—उसके महत्व को मैं समझता हं—- श्रागामी रेजन में जब सदन बैंडेगा तो श्रापके विचार को महत्व दिया जाएगा इतना मैं स्पष्ट कर देता हूं। ग्राज जितना श्रापे श्राप बहस करना चाहें हम उसके लिए तैयार हैं मगर या श्रापेले सेशन के लिए ही यह इंडास्ट्रयल पालिसी संबंधी चर्चा छोड़ दोजिए।

SHRI DINESH GOSWAMI (Assam): Let $u_{\rm S}$ now take up for consideration the next item.

THE BRAHMAPUTRA BOARD BILL, 1980

MR. DEPUTY CHAIRMAN: The Minister.

SHRI BHUPESH GUPTA (West Rengal): This is a non-controversial Bill and, therefore, we will phase it now.

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDE): Sir, I beg to move:

"That the Bill to provide for the establishment of a Board for the planning and integrated implementation of measures for the control of floods and bank erosion in the Brahmaputra Valley and for matters connected therewith, as passed by the Lok Sabha, be taken into consideration."

एक ही बात मैं इस विल के संबंध में कहना चाहता हूं। जब जनता पार्टी की हुकूमत यहां थी तब राज्य सभा से एक राय से यह विधेयक पास हो गया था। तब तक वह सरकार फेल कर गई, दूसरी सरकार ग्राई, तो उसके बाद उसने विचार किया कि यह विधेयक महत्वपूर्ण है ग्रोर इसलिए लोक सभा में 7 ग्रगस्त को यह विल पाम होकर ग्राया । वहां से भी एक राय से यह विल यहां पर ग्राया है । बूबहू वहीं विल है, इस में कौमा, फुलस्टाप का भी चेन्ज नहीं है जो इस सदन ने एक राय से पास किया था । उसमें मुख्य बात यह है कि ब्रह्मपुत नदी सबस बडीं नदी...

कई माननीय सटस्य: इस हो गया, हो गया ।

श्री केदार पांडे : ... ग्रांर इस बिल को पास करने में कोई दिक्कत नहीं है। इसमें फ्लड कंट्रोल, इरिगेशन, पावर, हाइड्रोइलेक्ट्रिक ग्रादि से संबंधित बाते है। यह एक नान् काट्रोबशियल बिल है। एक राय से इसको पारित किया जाए।

The question was proposed.

MR. DEPUTY CHAIRMAN: The question is:

"That the Bi'l to provide for the establishment of a Board for the planning and integrated implementation of measures for the ontrol of floods and bank erosion in the Brahmaputra Valley and for matters connected therewith, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause by clause consideration of the Bill.

Clauses 2 to 30 were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI KEDAR PANDE: Sir, I move:

"That the Bill be passed."

The question was proposed.

148

SHRI BHUPESH GUPTA: Pande has been sitting like a passenger in an indefinitely late train. think the Bill should be passed.

SHRI KEDAR PANDE: Thank you very much.

NARSINGHA PRASAD NANDA (Orissa): Sir, I welcome the provisions of this Bill. But this is not the only river which requires taming and for which planning and integrated implementation of measures for the control of floods and bank elosion are necessary. are other rivres in this country for which similar laws ought to be passed.

The other day I had mentioned the provisions in the Constitution and incidentally read out to the hon. Minister Entry 56 of the Union List. If water is to be treated as a national resource, such big rivers like the Brahmaputra should be tamed. I say this because, in my 7 P.M. own State, the river Mahanadi causes this kind havoc every year. This river also requires to be tamed like the Brahmaputra. There are many other rivers in the country which equally require to be tamed. year in U.P. and Bihar we have seen the very serious flood situation. there should be a permanent cure and for a permanent cure for this, Sir I would suggest that similar Bills should be brought forward by the Minister in exercise of the powers given under entry 56 of the Union List of the Constitution. This river, Sir, should be regulated and developed so that it will serve the best $interest_S$ of the country and the water resources also can be fully utilised. With these words, Sir. I support this Bill.

झा (बिहार) : उपसभापति महोदय, इस विधेयक

समर्थन सारा सदन करता है। श्राप शायद अप्रोजी में अं≑ी तरह समाते हैं। मैं अप्रेजो में बोलूंगा।

श्री उपत्रभावति : हाप हिन्दी में वोलिये।

SHRI SHIVA CHANDRA JHA: Sir, we all support this Brahmaputra Board Bill. This is not just a support, but it is a support which comes from the bottom of our hearts and we support the Minister. Sir, I want to know from the honhas ourable Minister whether, as been pointed out by Mr. Nanda this piecemeal legislation would control the floods in the country which occur every year. Such a piecemeal legislation won't control the floods in the country which visit our country every year. I do not want to present other instances. But I want to present only one instance that is, the Western Kosi Canal project. know, Sir, that Bihar, Particularly north Bihar, is visited by floods every year and this year also, my district, Madhubani, and other areas are under floods, for the control of the floods in the North Bihar area, you must have the Western Kosi Canal Project completed. This has been going on for a long time. It was inaugurated by Pandit Jawaharlal Nehru: it was inaugurated by Shri Lal Bahadur Shastri; and then it was inaugurated by Mrs. Gandhi also, the present Prime Minister. But I do not know what is happening to this scheme, to this project.

Will you give an assurance to this House that, apart from this Brahmaputra Board Bill, you will bring forward comprehensive Bill for the control of the floods in the entire country and, at the same time, you would include a specific provision in the Bill to complete the Western Kosi Canal Project by fixing a deteline or time limit? Will you give an assurance that before a particular date the Western Kosi Canal Project will be completed so that the present devastation that is there and the damages that are caused to the people of

Bihar are completely removed? If you give such an assurance, we will also give our wholehearted support to the Bill.

श्री केदार पांडे: उपसभापित महोदय, जो कंस्टीट्यूशनल पोजिशन की बात कही गई है एक स्टेट लिस्ट एंटरी 17 श्रीर यूनियन लिस्ट एंटरी 15 श्राफ द सेवंथ शेड्यूल श्रीर इसके साथ है श्राटींकल 262 इंन तीनों प्रोविजन के श्रंदर यह बिल श्राया है। इस तरह से श्रीर भी बिल श्रा सकते हैं।

श्री नरसिंह प्रसाद नन्द : यह मानते हैं?

श्री केहार पांडे : कोसी नदी के बारे में हो सकता है श्रीर मदियों के बारे में हो सकता है। लेकिन अभी प्रेजेंट बिल यह है। दूसरी बात यह है कि मैं इस बात को महसूस करता हूं कि इस देश में फलड भ्राता है। 1440 मिलियन एकड फीट पानी सारे देश में बहता है जब मानसून सीजन होता है। कोसी में सिर्फ 500 मिलियन एकड़ फीट पानी बहुता है। गंगा में 315 मिलियन एकड फीट पानी बहता है । यह दो बड़ी-बड़ी नदियां हैं ब्रह्मपूत और गंगा इन दोनों में मिला कर स्राधा यानी 1440 मिलियन एकड फीट का ग्राधा पानी बहता है (Interruptions) मैं इस बात को महस्स करता हं कि महानदी की जो बात है कि महानदी को कृष्णा से, कावेरी से मिलाना है उसका काम हमें करना है । इस तरह का बिल वहां लाया जाएगा । इसके पहले एक बार हमने मीटिंग बुलाई थी 850 RS-15

भ्रौर उसके मतल्लिक नेशनल प्रसपेक्टिय मल्टी परपज डेवलेपमेंट ग्राफ बाटर रिसोर्सेंज की बात चली है उसमें भ्रापका सजेशन भी है कि महानदी को लेकर चलेंगे कृष्णा और कृष्णा म कावेरी तक चलेंगे । वेस्टर्न कोसी कैनाल के बारे में प्लानिंग कमीशन से सिगनल मिला है। काम वहां पर शुरू हुन्ना ट लेकिन रिजरवायर बनाने की बात है उसके बारे में कहना चाहता हूं कि नेपाल मे बिना राय किये हम रिजरवायर नही बना सकते. लेकिन नेपाल से बातर्चान हो रही है। मैं मानता हं कि कोई न कोई रास्ता निकलेगा ग्रीर ग्रागे चल कर हम रिजरवायर बना सकेंगे । श्राखिर में मैं तो कहंगा कि कोसी की जितनी चिन्ता आपको है उससे भी ज्यादा हमको है। उसके लिए हम काम कर रहे हैं।

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

भी शिव चन्द्र झा : श्रीमन्, म / पेटीशन का क्या हुआ ?

MR. DEPUTY CHAIRMAN: Now is it the pleasure of the House to take up the next item?

(Interruptions)

संसदीय कार्यं विभाग में राज्य मती (श्री सीताराम केसरी) : श्रगले नेशन में महत्वपूर्ण बातें ले ली जाएंगी ।

3. ()

SHRI BHUPESH GUPTA: I suggest Sir, that let us adjourn now. What can be done now? Moradabad thing we could not ignore. I think that there is no point in taking up the next item today. I think in the next session, on the first day or in the first week, this should be taken up. That should be the commitment by us I am not asking for any undertaking from anybody. That is why I suggest that let us adjourn sine die. But I would

tell the Government: Please do not do monkey trick with the industrial policy.

भी उपसभापति : श्रव सदन की कार्यवाही ग्रनिश्चित काल के लिए स्थगित की जाती है ।

The House then adjourne sine die at six minutes passeven of the clock.